393 given in the Rajya Sabha on the 29th November, 1973 and state the action that has since been taken by Government on the representations received from some M.L.As of Haryana containing certain allegations against (he Chief Minister of that State ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : The representations received from Haryana MLAs which, as stated in reply to Starred Question No. 393, were receiving attention then, included (i)two publications brought out by one MLA, which contained allegations of corruption, etc. against the Chief Minister of Haryana, (ii) one memorandum given by another MLA, which related mainly to the grievances of Harijans, and (iii) one memorandum given by another MLA which related mainly to demands of the teachers. The latter two also included some general allegations against the Chief Minister.

With regard to the allegations contained in the two publications referred to above, the comments of the Chief Minister on these allegations have since been received and the matter is being further processed. As regards the representation relating to grievances of Harijans, a reply has been sent to the concerned MLA. The fourth representation was looked into and no action was considered necessary upon it because, *inter alia*, the representatives of the teachers had, thereafter, met the Chief Minister.

Grant of Industrial Licences in Gujarat State

63. SHRIMATI KUMUDBEN MANI-SANKAR JOSHI : Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state the number of applications for industrial licences in large, medium and small sectors received from Gujarat State during the year 1972-73 and the progress so far made in their disposal ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TEC-HNOLOGY (SHRI C. SUBRAMANIAM) : Information is not maintained financial yearwise. However, 288 and 229 applications were received during the years 1972 and 1973 (upto October 1973) and of these 83 and 127 applications respectively are pending.

Suicides in the Country

64. SHRIMATI KUMUDBEN MANI-SHANKAR JOSHI : Willi the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have conducted any survey regarding the persons committing suicide in the country during the last three years; and

(b) if so, what are the details thereof Statewise ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F.H. MOHSIN) : (a) and (b) Yes, Sir.

A statement showing the incidence of suicides in the country during the year 1970, 1971 and 1972 is attached.

Statement

Names of States/ U.T.S.	1970	1971	1972
Andhra Pradesh	4258	3603	3286
Assam	1019	878	1215
Bihar	2267	799	920
Gujarat	1374	2169	1324
Haryana	856	1192	445
Himachal Pradesh	108	58	49
Jammu and Kashmir	5	2	
Karnataka	3149	3288	3539
Kerala	3149	3329	4500
Madhya Pradesh	3827	2960	3362
Maharashtra	5730	4219	4278
Manipur	57	40	20
Meghalaya			127
Nagaland	4	2	8
Orissa	2520	1857	2421
Punjab	662	988	649
Rajasthan	264	322	513
Tamil Nadu	5199	5124	4769
Tripura	124	200	258
Uttar Pradesh	6338	4177	4049
West Bengal	6938	7959	*
TOTAL STATES	47848	43166	
U.Ts.			
Andaman and Nico-	59	64	62
bar Islands			
Chandigarh	6	14	23
Dadra and Nagar	9	21	38
Haveli			
Delhi	184	109	149
Goa, Daman and	74	81	57
Diu			